RAJYA SABHA

Tuesday, the 18th March, 2008/28 *Phalguna,* 1929 *(Saka)*

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OBITUARY REFERENCE

MR. CHAIRMAN: Hon'ble Members, I refer with profound sorrow to the passing away **of** Shri Mukhtiar Singh Malik, a former Member of this House on the 14th March, 2008 at the age of 96 years. Born at Village Bhagan in Haryana in July, 1912, Shri Malik had his education at the Hindu College, and Law College in Delhi. A legal practitioner, Shri Malik was associated with various educational institutions. He worked to eradicate untouchability and uplift the downtrodden classes of the society. Shri Malik took keen interest in agriculture and farming and dovoted time to educate farmers in modern methods of agriculture. **He served** as **Chairman** of the Haryana State Minor Irrigation Corporation from 1980 to 1982.

The legislative career of Shri Malik began with the membership of the Punjab **State** Legislative Assembly where he was a member from 1962 to 1966. He was also **Member** of the Haryana Legislative Assembly between 1966 and 1967 and again between **1968** and **1971.** Shri Malik was also elected to the Fifth and the Sixth Lok Sabha. Shri Malik represented the State of Haryana in this House twice from April, 1967 to April, 1968 and again from April, 1984 to April, 1990. In the passing away of Shri Mukhtiar Singh Malik, the country has lost a dedicated social worker and an able Parliamentarian.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our deep sense of sorrow and sympathy.

ORAL ANSWERS TO STARRED QUESTIONS

किसान क्रेडिट कार्ड

*261**. डा0 प्रभा ठाकुर**: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि**:**

(क) किसान क्रेडिट कार्ड बनाए जाने के लिए सरकार ने क्या मानदंड निर्धारित किए है;

(ख) पिछले तीन वर्षो की अवधि के दौरान के विभिन्न राज्यों में राज्य –वार, कितने किसानों को किसान क्रेडिट कार्ड दे दिए गए है; और

(ग) किसानों को किसान क्रेडिट कार्ड से मिलने वाले लाभ का ब्यौरा क्या है?

वित्त मंत्रालय में राज्य मंत्री (श्री पवन कुमार बंसल): (क) से (ग) एक विवरण राज्य सभा के पटल पर रख दिया गया है।

विवरण

(क) पूरे देश में काश्तकारों, बंटाईदारों, मौखिक पट्टेदारों सहित किसानों के सभी वर्ग सहकारी बैंको, क्षेत्रीय ग्रामीण बैंकों और वाणिज्य बैंकों से किसान क्रेडित कार्ड लेने हेतु पात्र है।

(ख) पिछले तीन वर्ष के दौरान किसान क्रेडिट कार्डो का राज्य –वार ब्यौरा विवरण में दिया गया है। (नीचे देखिए)

(ग) किसानों को किसान क्रेडिट कार्ड से निम्नलिखित लाभ मिलते है:

आसानी से समय पर ऋण।

आसान नवीकरण सुविधा, क्योंकि कार्ड 3 वर्ष के लिए वैध है।

मंजूर ऋण-सीमा के अंदर कितनी ही बार आहरण एवं चुकौती।

किसान, जब भी अधिशेष निधियां उपलब्ध हों, नकद ऋण का पूर्व भुगतान कर सकते हैं और इस प्रकार ब्याज का बोझ कम हो जाएगा।

कुछ मामलों में किसान क्रेडिट कार्ड में कृषि एवं सम्बद्व क्रियाकलापों के मियादी ऋण तथा उपभोक्ता ऋण का उचित संघटक शामिल है।

सम्पूर्ण ऋण नकदी में संवितरित किया जा रहा है, अतः किसान- स्व विवेक से कहीं से भी अपनी पंसद की निविष्टियां खरीद सकते हैं।

दुर्घटना में मृत्यु/ विकलांगता के लिए बहुत कम प्रीमियम दर पर बीमा सुरक्षा।

राष्ट्रीय कृषि बीमा योजना के तहत अधिसूचित फसलों हेतु किसान क्रेडिट कार्ड योजना के अंतर्गत संवितरित ऋण।

विवरण

31 मार्च, 2007 की स्थिति के अनुसार , वर्ष 2004-05, 2005-06 तथा 2006-07 के दौरान किसान क्रेडिट कार्ड के संबंध में सशोधित विवरण

(रु0 लाख में)

		2004-05		2005-06		2006-07	
क्र0सं0	राज्य/संघ राज्य क्षेत्र	जारी कार्ड	संस्वीकृत राशि	जारी कार्ड	संस्वीकृत राशि	जारी कार्ड	संस्वीकृत राशि
1	2	3	4	5	6	7	8
1.	आंध्र प्रदेश**	1582480	333725	1345804	450460	1506641	675266
2.	असम	83416	11666	64963	9109	43034	8269

1	2	3	4	5	6	7	8
3.	अरूणाचल प्रदेश #	4345	700	2173	145	1717	606
4.	बिहार**	231781	59229	209249	64293	346960	125379
5.	गुजरात	209758	399035	238534	415277	249249	472738
6.	गोवा	2131	845	2826	3771	798	697
7.	हरियाणा	158441	220179	253997	304559	134607	181153
8.	हिमाचल प्रदेश	32191	11330	35170	32752	35098	13996
9.	जम्मू –कश्मीर	12678	2533	9056	2356	5405	3734
10.	कर्नाटक	406589	226631	505037	790727	435861	207077
11.	केरल	318899	107932	240090	91804	342681	124503
12.	मध्य प्रदेश	759448	264813	497856	346072	433431	306288
13.	महाराष्ट्र	590723	536081	778374	510106	1131391	477475
14.	मेघालय#	10883	1180	9855	1589	12461	2575
15.	मिजोरम #	3495	724	3748	593	4471	1548
16.	माणिपुर #	5769	1084	6045	773	15054	3799
17.	नागालैंड #	4277	519	4321	*802*	5177	1094
18.	उडीसा	602605	122972	493979	220654	377477	173399
19.	पंजाब	152243	193046	179235	196410	151480	240024
20.	राजस्थान	875218	361055	346500	300246	301787	225738
21.	सिक्किम #$	1438	211	1726	371	1127	303
22.	तमिलनाडु	614641	182447	527892	190379	686940	286447
23.	त्रिपुरा #	10415	1345	11476	2124	15617	3231
24.	उत्तर प्रदेश	1998378	247887	1333064	653768	1567678	828411
25.	पश्चिम बंगाल	498094	96899	470726	78699	260715	141334
26.	अंडमान निकोबार द्विपसमूह"	902	182	364	146	671	164
.27.	चंडीगढ़ #$	928	164	1	2	0	0
28.	दमन और दीब@ #	-	-	71	30	215	205
29.	नई दिल्ली #$	3	1	5	3	537	441
30.	दारदर और नगर हवेली#$	1139	657	658	607	1650	1628
31.	लक्षद्वीप@$	75	32	109	45	101	41

1	2	3	4	5	6	7	8
32.	पाण्डिचेरी	5378	1563	5222	1724	9283	3283
33.	झारखंड	158472	16964	126633	29200	218171	52913
34.	छतीसगढ़	251944	18505	238537	35625	183444	57559
35.	उत्तरांचल	91197	16392	59956	24916	40545	41525
36.	अन्य राज्य					4	1
	कुल	9680374	3418508	8012251	4760137	8511478	4672844

नोट:# एस सी बी, सी एफ ए के रूप में कार्य करते है।

@ इन संघ राज्य क्षेत्रों में कोई सहकारी बैंक नहीं है।

$इन राज्यों/संघ राज्य क्षेत्रों में कोई क्षेत्रीय ग्रामीण बैंक नहीं है।

*योजना का कार्यान्वयन कर रहे बैंक की संख्या।

**सहकारी डाटा का मिलान किया जा रहा है।

Kisan Credit Cards

T" 261. DR. PRABHA THAKUR: Will the Minister of Finance be pleased to state:

(a) the criteria fixed by Government for making Kisan Credit Cards;

(b) the number of farmers provided with Kisan Credit Cards in different States of the country during the last three years, State-wise; and

(c) the details of benefits of the Kisan Credit Cards to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) to (c) A Statement is laid on the Table of the House.

Statements

(a) All categories of farmers including tenant farmers, share croppers, oral lessees are eligible for a Kisan Credit Card from the Co-operative Banks, Regional Rural Banks and Commercial Banks throughout the country.

(b) State-wise details of KCCs issued during the last three years are given in the statement *(See below)*

(c) The farmers derive following benefits from KCC:

Timely credit in a hassle free manner.

The card is valid for 3 years and is renewed with ease.

Any number of drawals and repayments within the sanctioned credit limit.

Farmers can prepay cash credit whenever surplus funds are available and thereby lessen their interest burden.

In a few cases, the KCC also covers term loans for agriculture and allied activities and a reasonable component of consumption loan.

Since the entire credit limit is disbursed in cash, farmers have the discretion to purchase inputs of their choice from any outlet.

tOriginal notice of the question was received in Hindi.

Insurance cover against accidental deaths/disability is available at a very low premium.

Crop loans disbursed under KCC scheme for notified crops are covered under National Agricultural Insurance Scheme.

Statement

Revised Statement of KCC-During the Year 2004-05, 2005-06 and 2006-07-Progress as on 31 March, 2007

(Rs. in lakh)

Sl. No.	State/UT	2004-05		200S-06		2006-07	
		Cards issued	Amt. sanctioned	Cards issued	Amt. sanctioned	Cards issued	Amt. sanctioned
1	2	3	4	5	6	7	8
1.	Andhra Pradesh**	1582480	333725	1345804	450460	1506641	675266
2.	Assam	83416	11666	64963	9109	43034	8269
3.	Arunachal Pradesh#	4345	700	2173	145	1717	606
4.	Bihar**	231781	59229	209249	64293	346960	125379
5.	Gujarat	209758	399035	238534	415277	249249	472738
6.	GoaS	2131	845	2826	3771	798	697
7.	Haryana	158441	220179	253997	304559	134607	181153
8.	Himachal Pradesh	32191	11330	35170	32752	35098	13996
9.	Jammu & Kashmir	12678	2533	9056	2356	5405	3734
10.	Karnataka	406589	226631	505037	790727	435861	207077
11.	Kerala	318899	107932	240090	91804	342681	124503
12.	Madhya Pradesh	759448	264813	497855	346072	433431	306288
13.	Maharashtra	590723	536061	778374	510106	1131391	477475
14.	Meghalaya#	10883	1180	9855	1589	12461	2575
15.	Mizoram#	3495	724	3748	593	4471	1548
16.	Manipur#	5769	1084	6045	773	15054	3799
17.	Nagaland#	4277	519	4321	802	5177	1094
18.	Orissa	602605	122972	493979	220654	377477	173399
19.	Punjab	152243	193046	179235	196410	151480	240024
20.	Rajasthan	875218	361055	346500	300246	301787	225738
21.	Sikkim#	1438	211	1726	371	1127	303
22.	Tamil Nadu	614641	162447	527892	190379	686940	296447
23.	Tripura#	10415	1345	11476	2124	15617	3231
24.	Uttar Pradesh	1998378	247887	1333064	653768	1567678	828411
25.	West Bengal	498094	96899	479726	78699	250715	141334

1	2	3	4	5	6	7	8
26	A & N island #$	902	182	364	146	671	164
27	Chandigarh#$	928	164	1	2	0	0
28	Daman & Diu @$	—	-	71	30	215	205
29	New Delhi #$	1139	657	658	607	1650	1628
30	D & N Haveli@$	3	1	5	3	537	441
31	Lakshdweep	75	32	109	45	101	41
32	Pondicherry#$	5378	1563	5222	1724	9283	3283
33	Jharkhand	158472	16964	126633	29200	218171	52913
34	Chhattisgarh	251944	18505	238537	35625	183444	57559
35	Uttaranchal	91197	16392	59956	24916	40545	41525
36	Other States					4	1

.

Note: # SCB functions as CFA.
@ No Cooperative Banks in these UTs. S
No RRB in these States/UTs. * No. of
banks implementing the Scheme
**Cooperative Data under reconciliation.

डा0 प्रभा ठाकुर: सर, मैंने किसान क्रेडिट कार्ड के विषय में प्रश्न किया था कि कार्ड बनाए जाने के लिए सरकार ने क्या मानदंड निर्धारित किए है? पूरे देश के विभिन्न राज्यों में किसानों को कितने कार्ड दिए गए है? साथ ही इनसे मिलने वाले लाभ का विवरण क्या है?

सर, इसके उत्तर में जो विवरण मुझे मिला है, उसमें लिखा गया है कि वे नकद ऋण का पूर्व भुगतान कर सकते है और इस प्रकार उन पर ब्याज का बोझ कम हो जाएगा। यह बहुत ही महत्वपूर्ण है कि राष्ट्रीय कृषि बीमा योजना के तहत अधिसूचित फसलों हेतु किसान क्रेडिट कार्ड योजना के अंतर्गत ऋण संवितरित होगा।

एक तो मैं माननीय मंत्री को बधाई देना चहता हूं कि पूरे देश में किसानों का 60,000 करोड़ रुपये से ऊपर का ऋण माफ हुआ है, जिससे करोड़ों छोटे किसान लाभान्वित हुए है। साथ ही मैं यूपीए अध्यक्षा श्रीमती सोनिया गांधी जी को भी बधाई देती हूं। आज ही मैंने पढ़ा है कि उन्होंने पुनः मांग की है ....(**व्यवधान**)....

SHR1YASHWANT SINHA: Sir, she is a Member of the other *House...(Interruptions)...*

MR. CHAIRMAN: Fair enough. The point is taken. The attention of the Member will be * drawn to it. ...*(Interruptions)...*

डा0 प्रभा ठाकुर: पुन; उन्होंने मांग की है ....(**व्यवधान**).... आप प्रश्न तो सुन लें ....(**व्यवधान**)....

MR. CHAIRMAN: Question, please. ...*(Interruptions)...*

डा0 प्रभा ठाकुर: माननीया सोनिया जी ने आज फिर मांग की है कि किसानो की ऋण माफी का दायरा और बढ़ाया जाए ....(**व्यवधान**).... सर, एक मिनट बोलने तो दिया जाए ....(**व्यवधान**).... दस मिनट से तो उधर के लोग बीच में बोल रहे हैं ....(**व्यवधान**)....

MR. CHAIRMAN: Question, please. ...*(Interruptions*

डा0 प्रभा ठाकुर: मैं तो प्रश्न ही कर रही हूं ....(**व्यवधान**).... माननीया यूपीए की अध्यक्षा ने मांग की है कि किसानों का दायरा और बढ़े, जिससे और अधिक किसान लाभान्वित हों।

मैं मंत्री जी से सिर्फ यह जानना चाहती हूं कि क्या किसान क्रेडिट कार्ड के अन्दर जमीन का पूरा विवरण रहेगा, जिससे कि जब बैंक में उसे प्रस्तुत किया जाए, तो यह विवरण रहे कि इनके पास इतनी जमीन है या इतने हेक्टेयर जमीन है और उसे बैंक में प्रस्तुत करने पर बैंक की ओर नि ड्यूज का सार्टिफिकेट मिल सके एवं वे लाभन्वित हो सके? क्या किसान कार्ड में ऐसी कोई व्यवस्था है?

मैं माननीय मंत्री जी से यह भी जानना चाहती हूं कि कब तक सभी किसानों को क्रेडिट कार्ड मिल जाएगा और इसके बारे में सरकार ने क्या व्यवस्था की है?

श्री पवन कुमार बंसल: सभापति महोदय, किसान क्रेडिट कार्ड का वितरण एक चालू प्रक्रिया है। जब से यह स्कीम शुरू हुई है, तब से आज तक कुल मिलाकर 7 करोड़ से भी ज्यादा किसानों को ये क्रेडिट काड्र्स मिल चुके है। इसकी मियाद एक साल होती है। एक साल के बीच में जब भी कभी उससे वे पैसा ले लें, वह वापस कर दिया जाता है। उसमें जो हिदायतें हैं, उनके तहत उसमें जमीन का विवरण पहले ही देना आवश्यक होता है। बाकी जो सुझाव माननीय सदस्या ने दिए है, उनका ध्यान हम अपने मन में रखेंगे।

डा0 प्रभा ठाकुर: सर मैं यह जानना चाहती हूं कि उन किसान क्रेडिट काड्र्स में जो जमीन का विवरण है, वह अगर छोटे किसानों द्वारा बैंकों में प्रस्तुत किया जाएगा कि उनकी 5 हेक्टेयर या 6 हेक्टेयर या जितनी भूमि है, उस आधार पर क्या बैंको के द्वारा उन्हें भी No Dues Certificates मिल जाएंगे ताकि उनको ऋणं माफी की प्रक्रिया में इससे मदद मिल जाए?

श्री पवन कुमार बंसल: श्रीमन् जो स्कीम इसके तहत बनाई जाएगी, जो ऐलान माननीय वित्त मंत्री जी ने किया था, उसके तहत जो स्कीम बनेगी, उसमें इन सभी चीजों का विस्तार से जिक्र किया जाएगा। किसके पास कितनी जमीन के तहत, जो उन्होंने तय किए है, किस-किस को कितना फायदा मिलेगा, यह उसी के बाद कहा जा सकेगा

PRCF. M.S. SWAMINATHAN: Thank you, Sir. This is one of the most valuable schemes for farmers to get hassle free loans and also the crop loans are covered with the National Agricultural Insurance. I would like to know from the hon. Minister whether there is any gender-desegregated data and in that how many women farmers and how many men farmers have got these loans. This is an important question because there is growing feminisation of agriculture and my understanding is that a very small percentage is of women farmers. Is the data being kept on gender specific terms? If so, what are the details about it?

SHRI PAWAN KUMAR BANSAL: Sir, this data is not kept that way. But we will certainly try to take into account this suggestion made by the hon. Member.

SHRIYASHWANT SINHA: Thank you, Mr. Chairman. Sir, I have in my hand the Economic Survey, which was presented to Parliament before the Budget by the Finance Minister. Now this Survey has a paragraph on Kisan Kredit Card Scheme and it says that the Kisan Credit Scheme was introduced in August 1988. Now the'whole world knows that the scheme was introduced by me in my first Budget of 1998 and was operationalised later that year. Now, this Government, Sir, has misappropriated many of our schemes through different names. ...*(Interruptions)*... Now, they are trying to misappropriate this also through a deliberate typographical mistake ...*(Interruptions)*... Now, this is one thing, which I hope the Finance Minister sees this. Sir, the Finance Minister sees this ...*(Interruptions)*...

MR. CHAIRMAN: Question please. ....*(Interruptions)*...

SHRI YASHWANT SINHA: This is a very important, Sir. ...*(Interruptions)*... Was it in 1998 ...*(Interruptions)*... So many days have passed, but the Finance Ministry has not thought it fit to correct this mistake in this hope. ...*(Interruptions)*... Sir, having pointed this

out, my specific question is, as has been described in this reply and as has been pointed by Dr. Swaminthan, this has proved to be a very useful scheme for crores of Kisans ..*(Interruptions)*... The figure mentioned in this is up to November over seven crores Kisan Credit Cards had been issued. My point is, this is a rolling credit where the Kisan can borrow and return whenever he can. Whenever he needs money he can borrow and whenever he has the money he can return. This is rolling credit, and, therefore, the Government which has thought through this scheme of loan waiver should take this House into confidence today and say whether the Kisan Credit Card loanees will also be covered under the waiver scheme or not. And the other part of the question is, there is an insurance scheme going with this, how many kisans have been covered under the insurance scheme.

SHRI PAWAN KUMAR BANSAL: Sir, regarding the first observation I do not know from where, in fact, the hon. Member has read out. ..*(Interruptions)*...

SHRI YASHWANT SINHA: Sir, I have a copy here. ..*(Interruptions)*...

SHRI PAWAN KUMAR BANSAL: Sir, I have a copy of the same with me, that is, para 5.21, if you are referring to that. ..*(Interruptions)*...

SHRI YASHWANT SINHA: Sir, I am referring to para 7.22. ..*(Interruptions)*...

SHRI PAWAN KUMAR BANSAL: Page 90, kindly refer to that also. ..*(Interruptions)*...

SHRI YASHWANT SINHA: 164, Sir, ..*(Interruptions)*...

SHRI PAWAN KUMAR BANSAL: Kindly refer to that also because Kisan Credit Card Scheme is actually referred to in para 5.21, at page 90 and there we specifically say that and we give due credit where it is but we do not really have that reciprocation from the other side. That is the only problem.

SHRI YASHWANT SINHA: Sir, I have with me the Economic Survey. In para 7.22 ..*(Interruptions)*...

MR. CHAIRMAN: Please, let him finish. Let the hon. Minister finish. ..*(Interruptions)*... Please

SHRI YASHWANT SINHA: Why don't you read para 7.22? ..*(Interruptions)*...

श्री सभापति: सिन्हा साहब आप सुन लीजिए**....(व्यवधान)......**

SHRI PAWAN KUMAR BANSAL: Sir, I am acknowledging the fact ..*(Interruptions)*...

MR. CHAIRMAN: No purpose is being served by this cross-talk. 3TN «te ^n^ i

SHRI PAWAN KUMAR BANSAL: If I have your indulgence, Sir, I am referring to the scheme in the Economic Survey also. Sir, Para 5.21 specifically says, ..*(Interruptions)*...

श्री मती बृंदा कारत : सर वह चोर का इल्जाम लगा रहे लेकिन जनता का दिल लेफ्ट ने चुरा लिया हैं ....(व्यवधान)....

SHRI PAWAN KUMAR BANSAL: Sir, the Economic Survey acknowledges the feet that the scheme was introduced in the year 1998-99. But, I am also sure that the hon. Member, the former Finance Minister is aware of the fact that when the NDA was in office the total number of cards issued was a little more than one crore and today ..*(Interruptions)*...

SHRI YASHWANT SINHA: It was four crores. ..*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: It was 4.35 crores. ...*(Interruptions)*...

MR. CHAIRMAN: I don't think this is fair. Hon. Members, I don't think this is fair. Please listen to the reply. ...*(Interruptions)*... Mr. Sinha, you have put your question. Now listen to the reply.

SHRI YASHWANT SINHA: Sir, he is giving wrong information.

MR. CHAIRMAN: If he is giving wrong information, please proceed appropriately. ...*(Interruptions)*...

SHRI PAWAN KUMAR BANSAL: I will check it up with the figures that 1 have with me. But, actually, the main question is different. But, let me again say, Sir, the Kisan Credit Cards issued till July, 2004 was 1.14 crore. Sir, if there is a mistake on my part, I would stand corrected. ...*(Interruptions)*...

SHRI YASHWANT SINHA: Innocently he is trying to mislead the House.

MR. CHAIRMAN: Please listen to the statement.

SHRI PAWAN KUMAR BANSAL: Sir, but let me give the figures for the last year. .. .*(Interruptions)*...

MR. CHAIRMAN: Please don't interrupt.

SHRI PAWAN KUMAR BANSAL: Sir, the number of people who have been issued the Kisan Credit Cards, last year was about 85 lakhs. But, when he is referring to the question and wants me to tell him whether the loans availed of under the Kisan Credit Cards would be covered under the loan waiver scheme or not; Sir, the first straight answer is: 'yes'. But, it is always subject to what the Finance Minister had said that it is the agricultural loans as such which would be covered and I am sure the entire House is aware of the fact what those loans would be. It would be the production credit and the short-term investment credit. As 1 said earlier, the scheme would be formulated. Sir, if you want me to give the answer in detail as to what are the activities, I have that list with me. I can refer to that also. But, I can assure this House that the scheme would be formulated and in the scheme all these aspects would be covered, particularly what components of the loan would be covered and what would not be covered. But, it is certainly the aim of this Government, as it was earlier also, to extend the Kisan Credit Card facility to all the eligible farmers in the country.

श्री अमर सिंह: धन्यवाद, सभापति महोदय। महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहूंगा कि वे कौन से बैंक्स है जिन्होंने किसानों को स्मार्ट काड्र्स इश्यू कर दिये है, उन स्मार्ट काड्र्स पर किसानों को कितना लोन दिया गया है और इस लोन का रेट ऑफ इंटरेस्ट क्या है? महोदय, रेट ऑफ इंटरेस्ट जानना ज्यादा जरूरी है नाकि किसानों को कर्ज देना। महोदय, माननीय वित्त मंत्री जी ने किसानों को जो पैकेज दिया है, उस में स्वामीनाथन जी को रिपोर्ट के अनुसार उन की 4 परसेंट पर ऋण दिया जाना है, मैं जानना चाहूंगा कि उस शर्त का वे बैंक्स पालन कर रहे हैं या नही?

श्री पवन कुमार बंसल: सर, स्मार्ट कार्ड एक अलग चीज है। यह बैंक प्रणाली की कोशिश है कि पूरे हिंदुस्तान में बैंकिंग सिस्टम को लोगों के द्वार तक ले जाया जाए और जहां बैंकों की ब्रांचेज नहीं है, वहां इस कार्ड को आगे इंट्रोड्यूस किया जाए। सर, बैंकों ने यह काम शुरु कर दिया है और हम चाहते है कि ज्यादा- से-ज्यादा वे घर और वे परिवार जो बैंकों की ब्रांचेज से बहुत दूर है, उन्हें इन सुविधाओं को मुहैय्या कराया जाए। जहां तक ब्याज दर का सवाल है, हाउस इस बात से अवगत है कि वर्ष 2006-2007 में वित्त मंत्री जी की तरफ से यह ऐलान किया गया था कि उस वक्त जिनका लोन एक लाख रुपए तक था, उनको 2 परसेंट की सब्सिडी देकर उनके अकांउट्स में सरकार की तरफ से पैसा जमा हुआ था जोकि तकरीबन 875 करोड़ बना था। उसके बाद पिछले 2 वर्षो में आने वाले वर्ष के लिए

भी यह ऐलान कर दिया गया था कि बैंकों की तरफ से जो लोन रेट होगा, जैसे बैंक 9 परसेंट पर लोन दे रहे हैं, उसमें से 2 परसेंट subvention सरकार देगी और पिछले 2 वर्षों का भुगतान कर दिया गया है।

श्री अमर सिंह: इसका मतलब है कि यह 7 परसेंट हैं? कितना परसेंट है, 7 परसेंट है या 4 परसेंट है, कितनी सब्सिडी दी है, यह तो बताइए।

श्री सभापति : उन्होंने अभी बताया है।

श्री अमर सिंह: नहीं बताया है....(**व्यवधान**).... यह नहीं बताया, यह बताया है कि 9 परसेंट है।

श्री पवन कुमार बंसल: सर, जब interest rates को de-regulate कर दिया गया था, वह पहले किया गया था, हमारे आने से पहले किया गया था, उस समय यह तय हुआ था कि 50,000 रुपए तक के लोन पर 9 परसेंट दिया जाएगा। हम लोगों ने बाद में यह कहा था कि 50,000 तक तो बिल्कुल hassle free हो जाएगा, उसमें किसी तरह का कोई co-lateral नहीं होगा और 2 लाख तक वह BPLR के रेट पर दिया जाएगा, लेकिन बाद में जो ऐलान किया गया है,उसके तहत वह कम हो गया है, जैसा कि सभी जानते है और 2 परसेंट subvention दी जा रही है, जिसका मतलब है कि अब किसानों को वह 7 फीसदी पर मिल रहा है।

Decline in ground water level

†262. SHRI C. PERUMAL: Will the Minister of WATER RESOURCES be pleased to state:

(d) whether it is a fact that ground water level in various parts of the country has declined as per the Planning Commission's Expert Group Report;

(e) if so, the steps proposed to be taken by Government in this regard; and

(f) the total fiscal allocation earmarked during the last three years for the projects regarding maintenance of ground water level, State-wise? .

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ): (a) to (c) A Statement is laid on the Table of the House.

Statement

As per Planning Commission's Expert Group Report ground water level has declined in certain parts of the country.

A number of steps have been taken for augmentation of ground water. A Model Bill for regulating the use of ground water has been circulated to States/UTs to facilitate enactment of ground water legislation. Central Ground Water Authority (CGWA) for regulation of ground water management and development has been constituted. The other measures include the constitution of Artificial Recharge of Ground Water Advisory Council in the Ministry of Water Resources, preparation of a Master Plan for artificial recharge to ground water, carrying out of studies on artificial recharge of ground water and organisation of mass awareness programmes and training of stakeholders on rain water harvesting and artificial recharge to ground water.

The schemes of development and management of ground water resources are planned and funded by concerned States/UTs. However, the Central Government also provides assistance to the States/UTs in this regard. The expenditure incurred on related schemes through Central Ground Water Board during the years 2004-05,2005-06 and 2006-07 is given in the Statement.